

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.149/(MAH)/2017  
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE PARTIES: Ampreet Singh  
V/s.  
Trilogic Digital Media Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	Bijal Vora Advocate for operation creditor	Associate	Bijal

**ORDER**

**T.C.P. No. 149/I&BC/NCLT/MB/MAH/2017**

1. Learned Representative of the Petitioner is present.
2. Direction of 18<sup>th</sup> July 2017 para 2 not yet complied.
3. Again adjourned to **15.09.2017**.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**Dated : 11.08.2017.**

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**